## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 171/252/HDB/2017
NAME OF THE COMPANY	BNB Financial Services Private Limited
NAME OF THE PETITIONER(S)	BNB Financial Services Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	- Designation	E-mail & Telephone No.	Signature
		Inhox @ Vakilassocialdi	
B. Saroj	Adu		Banoj
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Kajal Kumani	AZV	9908060875	K

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Surest Kumar Raj Director of petitioner

## ORDER

Heard Ms B. Saroja, learned counsel for the Petitioner and Sri Suresh Kumar Raj, Director of Petitioner Company. The learned counsel filed Vakalat. The Bench sought certain major clarifications and directed to comply with within a week time. Post the matter on 04.12.2017

MEMBER (Tech)

Vita

**MEMBER (Judl)**